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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

9.

+ W.P.(C) 6371/2020

**ABHIJIT IYER MITRA**

..... Petitioner

Through: Mr. Raghav Awasthi and Mr. Mukesh  
Sharma, Advocates.

Versus

**UNION OF INDIA**

..... Respondent

Through: Mr. Tushar Mehta, Solicitor General  
with Mr. Chetan Sharma, Additional Solicitor  
General with Ms. Suparna Srivastava, Central  
Government Standing Counsel with Mr. Tushar  
Mathur, Mr. Kanu Aggarwal and Mr. Waize Ali  
Noor, Mr. Vinay Yadav, Mr. Amit Gupta, Mr.  
Rishav Dubey, Mr. Sahaj Garg, Advocates for  
Respondent No.1.

Mr. Santosh Kumar Tripathi, Standing Counsel  
with Ms. Sangita Rai, Mr. Arun Panwar, Mr.  
Siddharth Krishna Dwivedi, Advocates for  
GNCTD.

10.

+ W.P.(C) 7657/2020 & CM APPL. 16973 & 16974/2021

**VAIBHAV JAIN & ANR.**

..... Petitioners

Through: Dr. Menaka Guruswamy, Senior  
Advocate with Ms. Arundhati Katju, Mr. Govind  
Manoharan, Ms. Rayavarapu Aishwarya Devi,  
Ms.Shristi Borthakur, Mr. Yash S. Vijay,  
Ms.Shally Bhasin, Mr. Prateek Gupta,  
Ms.Madhavi Agarwal, Mr. Vaibhav Jain and  
Mr.Parag Mehta, Advocates.

Versus



UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General with Mr. Chetan Sharma, Additional Solicitor General with Ms. Suparna Srivastava, Central Government Standing Counsel with Mr. Tushar Mathur, Mr. Kanu Aggarwal and Mr. Waize Ali Noor, Mr. Vinay Yadav, Mr. Amit Gupta, Mr. Rishav Dubey, Mr. Sahaj Garg, Advocates for UOI.

Mr. Santosh Kumar Tripathi, Standing Counsel with Ms. Sangita Rai, Mr. Arun Panwar, Mr. Siddharth Krishna Dwivedi, Advocates for GNCTD.

11.

+ W.P.(C) 7692/2020 & CM APPL. 16951/2021

DR KAVITA ARORA & ANR.

..... Petitioners

Through: Dr. Menaka Guruswamy, Senior Advocate with Ms. Arundhati Katju, Mr. Govind Manoharan, Ms. Rayavarapu Aishwarya Devi, Ms. Shristi Borthakur, Mr. Yash S. Vijay, Ms. Shally Bhasin, Mr. Prateek Gupta, Ms. Madhavi Agarwal, Mr. Vaibhav Jain and Mr. Parag Mehta, Advocates.

Versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Tushar Mehta, Solicitor General with Mr. Chetan Sharma, Additional Solicitor General with Mr. Kirtiman Singh, Central Government Standing Counsel with Mr. Rajat Nair, Mr. Waize Ali Noor, Mr. Taha Yasin, Ms. Rirupa Nag, Mr. Vinay Yadav, Mr. Amit Gupta, Mr. Rishav Dubey, Mr. Sahaj Garg, Advocates for UOI.

Mr. Santosh Kumar Tripathi, Standing Counsel with Ms. Sangita Rai, Mr. Arun Panwar, Mr. Siddharth Krishna Dwivedi, Advocates for GNCTD.

W.P.(C) 6371/2020 & connected matters

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12.

+ W.P.(C) 2574/2021 & CM APPL. 7619/2021 & 15093/2021

UDIT SOOD & ORS.

..... Petitioner

Through: Mr. Saurabh Kirpal, Senior Advocate with Ms. Meghna Mishra, Ms. Tahira Karanjawala, Ms. Niharika Karanjawala, Mr. Dheeraj P. Deo, Mr. Raghav Kacker and Mr. Raghuvir Kapur, Ms. Rytim Vohra Advocates.

Versus

UNION OF INDIA & ANR.

..... Respondent

Through: Mr. Tushar Mehta, Solicitor General with Mr. Chetan Sharma, Additional Solicitor General with Ms. Suparna Srivastava, Central Government Standing Counsel with Mr. Tushar Mathur, Mr. Kanu Aggarwal and Mr. Waize Ali Noor, Mr. Vinay Yadav, Mr. Amit Gupta, Mr. Rishav Dubey, Mr. Sahaj Garg, Advocates for R-1/UOI.

Ms. Hetu Arora Sethi, Additional Standing Counsel for GNCTD.

13.

+ W.P.(C) 6150/2021

JOYDEEP SENGUPTA & ORS.

..... Petitioner

Through: Ms. Karuna Nundy, Ms. Ruchira Goel, Ms. Ragini Nagpal & Mr. Utsav Mukherjee. Advocates

Versus

MINISTRY OF HOME AFFAIRS & ORS.

..... Respondents

Through: Mr. Tushar Mehta, Solicitor General with Mr. Chetan Sharma, Additional Solicitor General with Mr. Kirtiman Singh, Central Government Standing Counsel with Mr. Rajat Nair, Mr. Waize Ali Noor, Mr. Taha Yasin, Ms. Rirupa Nag, Mr. Vinay Yadav, Mr. Amit Gupta, Mr. Rishav Dubey, Mr. Sahaj Garg, Advocates for Respondents

W.P.(C) 6371/2020 & connected matters

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**CORAM:  
HON'BLE THE CHIEF JUSTICE  
HON'BLE MS. JUSTICE JYOTI SINGH**

**%** **ORDER**  
**25.10.2021**

Proceedings have been conducted through video conferencing.

List these petitions under the heading 'For Hearing' on 30.11.2021.

In the meanwhile, pleadings be completed by the respective parties in all the writ petitions.

**CHIEF JUSTICE**

**JYOTI SINGH, J**

**OCTOBER 25, 2021/ 'anb'**